

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 201
CA(CAA)-44/ND/2024

IN THE MATTER OF:

M/s. Eshan Financial Services Pvt. Ltd. ... Applicant/Petitioner

Under Section: 230-232

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Siddharth Yadav, Adv. Riya Thomas, Adv.
Ria Dhawan

For the Respondent :

For the Intervener :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Arguments heard. **Order reserved.**

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)